

men accompanying Mrs. Kennedy in India, the grounds of objection being the publication of pictures of the Press-party in Rome on the reverse side of the bulletin.

(c) The supplement which was published along with the issue of "Magic Carpet" of March-April, 1962, was withdrawn from circulation when the objection of the White House was brought to the attention of the Corporation by their New York office on 22nd May, 1962.

#### Seed Potatoes

**1834. Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have introduced the system of seed certification of Seed Potatoes in the country;

(b) if so, in which parts of the country this system is in operation;

(c) what are the main features of this system; and

(d) whether any legislation has been enacted to enforce this system strictly?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) No.

(b) and (c). Although actual certification work has not been started, the Central Potato Research Institute, Simla, is producing and maintaining disease free foundation stocks of some commercial varieties of potatoes which are supplied to State Seed Multiplication units. This system is in operation at present in the States of Bihar, Himachal Pradesh and Uttar Pradesh.

(d) Does not arise.

#### Vamsadhara Projects

**1835. Shri P. Venkatasubbaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether final agreement has been reached between the Government of Andhra Pradesh and Orissa

regarding the construction of Vamsadhara Project; and

(b) if so, the details of the agreement?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) No.

(b) Does not arise.

#### Air Crash near Bangkok

**1836. Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a UAR Airlines Comet with some Indian passengers crashed in dense jungle near Bangkok on the 20th July, 1962; and

(b) if so, how many Indians were killed in the crash?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) A U.A.R. Airlines Comet crashed in a jungle near Bangkok on 20th July 1962.

(b) All the three Indian nationals on board are reported to have been killed.

#### Delhi Telephone Advisory Committee

**1837. Shri Vishram Prasad:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Parliament is being represented on the Delhi Telephone Advisory Committee by one who is not a Member of Parliament;

(b) if so, whether Government have changed the constitution of Delhi Telephone Advisory Committee to give representation to non-members of Parliament to represent Parliament; and

(c) if so, since when?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) Yes, the member has been unseated.

(b) and (c) No. The case regarding nomination of a new Member of Parliament is under consideration.

#### **P. & T. Employees**

**1838. Shri P. Kunhan:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have issued instructions to the Posts and Telegraphs Department to review punishments if employees submit petitions expressing their regret for participation in the July, 1960 general strike;

(b) if so, how many applications have been received and what action has been taken on them;

(c) whether applications have been rejected even after the employees' expressing regret; and

(d) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) Soon after the strike of July, '60 administrative instructions were issued for dealing with strike cases sympathetically, depending on the circumstances of each case. According to these instructions, expressing of regret, if forthcoming, was to be taken into account. By this time practically all the cases have been dealt with accordingly. The fact that expression of regret is to be taken into account was mentioned on a recent occasion. There is no need to issue any fresh instructions.

(b) to (d). Do not arise.

#### **Drinking water and Drainage Facilities during Third Plan**

**1839. Shri Umanath:** Will the Minister of Health be pleased to state:

(a) whether there is a proposal to increase the sanctioned amount for drinking water and drainage facilities during Third Five Year Plan;

(b) if so, the amount now sanctioned;

(c) whether it is a fact that Madras Government have decided for Rs. 20 crores; and

(d) if so, what is the amount sanctioned for Madras State?

**The Minister of Health (Dr. Sushila Nayar):** (a) No.

(b) Does not arise.

(c) No.

(d) The allocation for urban and rural water supply and sanitation schemes under the National Water and Sanitation Programme during the Third Five Year Plan of Madras is Rs. 950 lakhs and Rs. 150 lakhs respectively.

#### **Landscape near Purana Qila**

**1840. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made in approving the scheme for improving the landscape near the Purana Qila in New Delhi;

(b) the details thereof with the amount sanctioned for the purpose?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) and (b). The Delhi Zoological Park Council at its meeting held on 22-6-1962, approved of a plan for providing aesthetic surroundings at the entrance of the Delhi Zoological Park by developing the slopes and the foreground of Purana Qila. The plan provides for dressing up the slopes after filling the depressions and providing a permanent cover with plant material of different colours, the background being lawned with intervening canabeds, shrubbery, topiary, etc. The work is already in hand. The ex-